

maximum rate admissible to officials, namely Rs 12|8|- at places other than Bombay and Calcutta and at Rs 18|- at Bombay and Calcutta

(ii) In the case of non-officials the rate of daily allowance can be increased to a maximum of Rs 20|- per day in exceptional cases

(iii) An official gets only half the rate of daily allowance for the days of arrival at and departure from a place, whereas non-officials attending meetings of Committees and Commissions set up by Government get full rate of daily allowance if the arrival is on the forenoon and departure is on the afternoon of a day

(iv) An official gets no daily allowance if he departs from a place at which he arrived on the same day, but non-officials get full rate of daily allowance for the days of meetings even if they arrive and depart on the same day

(b) The slightly more liberal terms in the matter of daily allowance to non-officials have been allowed on the consideration that they give their time to public work to the possible detriment of their private business and that they should not be out of pocket in connection with Government meetings or business

Office of the Controller of Defence Accounts

516 Shri T B Vittal Rao: Will the Minister of Finance be pleased to state

(a) whether it is a fact that the main office of the Controller of Defence Accounts (Other Ranks) is being shifted from Secunderabad to Mysore;

(b) if so, the reasons thereof

(c) the advantages likely to accrue if the proposal materialises, and

(d) whether Government have considered the representations received from the staff working in this office?

The Minister of Finance (Shri Morarji Desai): (a) The main office of the Controller of Defence Accounts (Other Ranks) has already been shifted to Mysore and has started functioning at that place

(b) Accommodation in Secunderabad was required for another Pay Accounts Office of the Defence Accounts Department which was proposed to be moved to Secunderabad in order that it may be located alongside the Regimental Centre and Records Office of the Corps concerned. The Controller of Defence Accounts (Other Ranks) office being a Headquarters office and not attached to any particular Regimental Centre or Records Office can be located at any convenient place in India. The Ministry of Defence have also been asking for the MES buildings occupied by the Controller of Defence Accounts (Other Ranks) office to be handed over to them for locating a new Training School

(c) The buildings have been made available to the Ministry of Defence for locating a new and important Defence Training Establishment. Too much concentration of Accounts staff in one place was avoided as it was found possible to locate the Headquarters Office in another suitable station

(d) Yes. The move was confined to volunteers

Prisoners of 1942 Movement

511 Shri Aurobindo Ghosal: Will the Minister of Home Affairs be pleased to state

(a) whether any accused of 1942 movement is still in prison, and

(b) if so, how many and in which States?

The Minister of Home Affairs (Shri G B Pant): (a) No

(b) Does not arise